

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1985
ANSWERED ON:15.12.2003
UPGRADED AIRPORTS
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the location of airports upgraded in the country including Bihar during the last three years State-wise;
- (b) the amount budgeted and spent on the development of each of the airports during each of last three years, airport-wise;
- (c) the amount likely to be spent thereon during 2003-04;
- (d) the steps being taken to upgrade Biju Patnaik Airport to International level; and
- (e) the steps being taken to ply airbus daily between Delhi-Bhubaneswar?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) & (b) Upgradation of airports is a continuous process. Major upgradation work undertaken at airports during the last three years i.e. 2000-01, 2001-02 & 2002-03 respectively is given below (Amount budgeted and spent is given in respective brackets in crores of rupees). Hyderabad (13.19, 6.15, 13.31) (0.00, 13.17, 0.00) in Andhra Pradesh; Guwahati (16.17, 13.54, 10.65) (0.19, 4.47, 1.69) in Assam; Gaya (1.00, 4.00, 6.23) (1.41, 8.33, 5.09) & Patna (2.55, 2.78, 9.58) (0.03, 0.69, 1.16) in Bihar; Ahmedabad (28.92, 18.35, 17.29)(0.52, 6.77, 14.03) in Gujarat; Jammu (4.32, 10.04, 6.22) (2.04, 13.14, 1.42) in Jammu & Kashmir; Bangalore (3.99, 1.61, 2.40) (0.00, 17.41, 2.99) in Karnataka; Calicut (8.15, 3.07, 4.11) (0.00, 0.22, 1.47) in Kerala; Imphal (4.53, 3.64, 6.92) (0.05, 2.07, 5.93) in Manipur; Indore (1.91, 2.86, 2.14) (1.07, 1.93, 0.87) in Madhya Pradesh, Bhubaneswar (3.77, 1.57, 3.95) (0.67, 0.26, 0.58) in Orissa; Jaipur (8.59, 7.70, 8.06) (2.06, 7.58, 4.37) in Rajasthan; Agartala (13.08, 8.71, 17.30) (19.52, 12.25, 13.20) in Tripura and Lucknow (14.40, 5.64, 5.99) (2.16, 10.09, 1.90) in Uttar Pradesh.

(c) Rs.73.71 crores.

(d) Biju Patnaik Airport has been upgraded to International standard. But the extended portion of runway will be operationalised only after diversion of the existing road passing through the runway by the State Government.

(e) Airlines plan their operations for any sector on the basis of commercial and operational viability subject to route dispersal guidelines issued by the Government.